

शिक्षा मंत्री (श्री म० क० चागला):
(क) और (ख). राष्ट्रीय भौतिक प्रयोग-
शाला द्वारा किए गए कार्य से कोई निश्चित
निष्कर्ष निकालना अभी संभव नहीं है क्योंकि
कार्य अभी प्रयोगात्मक स्तर पर है, दिल्ली,
आगरा तथा जयपुर क्षेत्रों में अब तक 90
परीक्षण किए जा चुके हैं; जिन में से 50
के गुण सकारात्मक हैं।

**Electro-Chemical Research Institute,
Karalkudi**

966. { Shri Arunachalam:
Shri Paramasivan:
Shri M. P. Swamy:

Will the Minister of Education be
pleased to state:

(a) whether there is any proposal
to shift the Central Electro-Chemical
Research Institute from Karaikudi to
Madras; and

(b) if so, the reasons therefor?

**The Minister of Education (Shri M.
C. Chagla):** (a) The Third Reviewing
Committee of the Council of Scienti-
& Industrial Research has recom-
mended that the Central Electro-
Chemical Research Institute should
be transferred from its present isolat-
ed location to Madras.

(b) The Reviewing Committee has
felt that the present location of the
Institute is unsatisfactory from the
point of view of developing effective
contacts with Industry.

Teachers of Aided Schools of Kerala

967. **Shri A. K. Gopalan:** Will the
Minister of Education be pleased to
state:

(a) whether Government's atten-
tion has been drawn to the fact that
the teachers of aided schools of
Kerala are preparing for a strike to
redress their grievances;

(b) if so, the action, if any, taken
by Government to avert the situation;
and

(c) the nature of demands received
from the teachers and the action
taken thereon?

**The Minister of Education (Shri
M. C. Chagla):** (a) to (c). Teachers
of aided schools have demanded
parity with Government school
teachers for the grant of House Rent
Allowance. State Government has
since stated that the teachers of
aided schools are generally satisfied
with the recent benefits extended to
them.

Flag of J. & K. State

968. **Shri Yashpal Singh:** Will the
Minister of Home Affairs be pleased
to state:

(a) whether it is a fact that
Jammu and Kashmir Government
have still a separate flag;

(b) if so, whether it is permissible
for a State within the Union of India
to have that; and

(c) the action proposed to be taken
in the matter?

**The Minister of State in the Minis-
try of Home Affairs (Shri Hathi):**
(a) Yes, Sir,

(b) There is a provision in the
Constitution of the State of Jammu
and Kashmir for a separate State
flag. No other State has such a pro-
vision.

(c) Does not arise.

12.04 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

**FURTHER DETENTION OF LEFT COMMU-
NIST LEADERS**

Shri S. M. Banerjee (Kanpur): I
call the attention of the Minister of
Home Affairs to the following matter
of urgent public importance and I
request that he may make a statement
thereon:—

The reported issue of new deten-
tion orders by the Government of